

**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE (NORTH-WEST), ROHINI COURTS  
DELHI**

No. 4757-54 /CTB/RC/2016


Dated: 10/3/16

To

**The Director,**  
Information & Publicity Department,  
Govt of NCT of Delhi  
Delhi

**Sub: Publication of Auction Notice in Hindi daily " Punjab Kesari", English daily " The Pioneer", Punjabi daily "Quami Patrika" and Urdu daily " Pratap" under the classified advertisement.**

I am forwarding herewith four copies of Auction Notice with the request to publish the same in Hindi daily " Punjab Kesari", English daily " The Pioneer", Punjabi daily "Quami Patrika" and Urdu daily " Pratap" under the classified advertisement. in minimum space immediately. It is requested to send the copy of insertion to this office one or before **28-03-2016**.

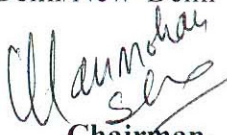
  
**(Man Mohan Sharma)**  
**Chairman,**  
**Condemnation Board**  
**O/o District & Sessions Judge (NW)**  
**Delhi**

No. 4905-15 /CTB/RC/2016

Dated: 10/3/16

Copy forwarded for information and necessary action to:-

1. The website committee, THC, Delhi with request to upload the Auction Notice. (copy enclosed)
2. The A.O.(J), Care Taking Branch, Tis Hazari Courts, Karkardooma Courts, Patiala House Courts, Saket and Dwarka Courts complexes/New Delhi with the request to display the same on the notice board (copy enclosed)
3. The President, Bar Association of all court complexes, Delhi/New Delhi with request to display the same on notice board. (copy enclosed)

  
**Chairman,**  
**Condemnation Board**  
**O/o District & Sessions Judge (NW)**  
**Delhi**

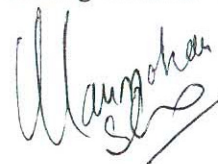
**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE (NORTH-WEST), ROHINI COURTS  
DELHI**

**AUCTION NOTICE**

The Condemned articles lying at Rohini Courts Complex will be auctioned on **30-03-2016** at 3:00 p.m. in the general basement parking on "**AS IS WHERE IS BASIS**". The articles to be auctioned are:-

"03 no. Chamber tables, 05 nos Table desk (Acrylic make), 06 no. P.O High Back chair (wooden), 39 nos Revolving chair for PO, (cushion/clothetype), 02 no. PO Revolving chair (Leather type), 30 nos wooden visitor chairs, 430, visitor chairs, 123 nos computer revolving chairs, 20 nos Desert coolers, 149 nos steel spittle boxes, 73 nos cane chairs, 05 no. computer table, 06 no Hot case, 40 nos wall clock, 05 no. Electric kettle, 05 no. children revolving chairs, 24 nos staq type chairs revolving, 138 nos staq type chairs fixed, 56 nos steel foot rest, 60 nos steel bench with only single seat, 93 nos steel bench three seater, 26 nos steel almirahs, 07 no staff table, 16 nos steel book self, 10 nos wooden petition writer table, 05 nos sofa, 16 nos element of Hot Case, 41 nos damaged lid of plastic dustbin, 13 nos wooden name plate, 01 no. wooden counter."

The reserve price of all the articles collectively is **Rs.1,75,000/-** (Rs one lac seventy five thousand only) **plus taxes** as applicable. The participant will have to deposit **Rs.10,000/-** (Rs. Ten thousand only) (refundable) alongwith one copy of photo identity card with Incharge-CTB, room no.101, Annexe Bldg. Rohini Courts Complex before 01:00 p.m. on the day of Bid i.e.**30-03-2016**. The total auction price will be collected on the fall of hammer and the condemned articles will be removed immediately from the court premises. The intending bidder can inspect the article on any working day between 2:00 pm to 4:00 pm. Other information can be collected from the Care Taking Branch. Terms and conditions apply.



**(Man Mohan Sharma)  
Chairman,  
Condemnation Board,  
O/o District & Sessions Judge (N/W)  
Delhi**